

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2210
ANSWERED ON:06.08.2010
PESTICIDES IN COLD DRINKS
Saroj Shri Tufani;Singh Chaudhary Lal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the companies engaged in manufacture of cold/soft drinks do not mention the nutritional value of these drinks as per the existing rules;
- (b) if so, the details thereof and the action taken by the Government against these manufacturers;
- (c) the permissible limit of pesticides in cold/soft drinks in India as well as in European countries;
- (d) whether the cold drink manufacturers are polluting potable water;and
- (e) if so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) & (b) The Food Safety and Standards Authority of India (Food Authority) has informed that the labelling of pre-packaged foods which inter alia require nutritional labelling is mandatory under the provisions of Prevention of Food Adulteration (PFA) Rules, 1955. It is provided in these Rules that in case of liquid products marketed in bottles, if such bottle is intended to be reused for refilling, the nutritional information shall be given on the label. It is also provided that in case of such glass bottles manufactured after 19th March, 2009 the list of ingredients and nutritional information shall be given on the bottle.

The PFA Act, 1954 and the Rules made there under are implemented by the State/UT Governments who draw regular samples of various food products including carbonated water. In case of violation of provisions of PFA Act/Rules the penal action is taken by the State Government under the PFA Act, 1954.

(c) Rule 65 of the PFA Rules,1955 lays down the permissible limits for following pesticides at the level of not more than 0.001ppm individually

a- Hexachlorocyclohexane,
B- Hexachlorocyclohexane,
y- Hexachlorocyclohexane,
S- Hexachlorocyclohexane;

D.D.T. (singly), D.D.D. (singly), D.D.E. (singly)

Chlorpyrifos

Malathion

Endosulfan A

Endosulfan B

Endosulfan sulphate

European Union does not lay down limit for pesticide residues in soft drinks, however, it lays down the pesticide residues limit in the water used for the manufacture of soft drinks.

(d) & (e) The Food Authority is not aware that the cold drink manufactures are polluting potable water.